

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1388(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	SUGESAN TRANSPORT PRIVATE LIMITED VS E. C. BOSE & COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mrs. Sonal Shah, Adv. ] For the financial creditor  
Mr. Aniket Chaudhury, Adv.

Mr. Avik Chaudhuri, Adv. ] For the RP

**ORDER**

1. Learned Counsel for the parties present.
2. Since an IA is yet to be listed, list this matter **on 14.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**